

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 30.12.2022										
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	122780/2022	30.12.2022	WPC (OAC) - 2458/2014	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-21			(Seat No-)
2	122781/2022	30.12.2022	WPC (OAC) - 2460/2014	BIJULI PATNAIK	GENERAL		Order Dtd. 2022-12-21			(Seat No-)
3	122782/2022	30.12.2022	WPC (OAC) - 2459/2014	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-21			(Seat No-)
4	122783/2022	30.12.2022	WPC (OAC) - 2469/2016	SARAT KU MOHANTY	GENERAL		Order Dtd. 2022-08-17			(Seat No-)
5	122784/2022	30.12.2022	WPC (OAC) - 663/2016	G SUNDARA	GENERAL		Order Dtd. 2022-07-21			(Seat No-)
6	122785/2022	30.12.2022	WPC (OAC) - 1591/2015	G SUNDARA	GENERAL		Order Dtd. 2022-09-05			(Seat No-)
7	122786/2022	30.12.2022	CRLMC-2311/2022	P R SINGH	GENERAL		Order Dtd. 2022-11-25		CRIMINAL MISC-3 (CRL.MIS)	(Seat No-6)
8	122787/2022	30.12.2022	WP (C) - 35753/2022	JADUNATH PRADHAN	GENERAL		Order Dtd. 2022-12-23			(Seat No-6)
9	122788/2022	30.12.2022	BLAPL-11005/2022	BISWAJIT SAHOO	GENERAL		Order Dtd. 2022-12-07			(Seat No-6)

10	122789/2022	30.12.2022	CRLMC-4524/2015	PRIYANKA JENA	GENERAL		Order Dtd. 2022-09-08			(Seat No-6)
11	122790/2022	30.12.2022	RFA-282/2008	R K BEHERA	GENERAL		Order Dtd. 2015-05-11	LOWER COURT RECORDS	FIRST APPEAL	(Seat No-5)
12	122791/2022	30.12.2022	RSA-214/2017	T. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-12-22		SECOND APPEAL	(Seat No-2)
13	122792/2022	30.12.2022	CRLREV-407/2022	AMARESH DASH	GENERAL		Order Dtd. 2022-12-15			(Seat No-2)
14	122793/2022	30.12.2022	OJC-3423/1994	M BASUNDHARA	GENERAL		Order Dtd. 2022-12-16		WRIT BRANCH-3	(Seat No-12)
15	122794/2022	30.12.2022	WPC (OAC) - 3238/2016	G SUNDARA	GENERAL		Order Dtd. 2022-08-16			(Seat No-12)
16	122795/2022	30.12.2022	RSA-20/2018	L D SAHOO-A	GENERAL		Order Dtd. 2022-11-21		SECOND APPEAL	(Seat No-6)
17	122796/2022	30.12.2022	CONTC-7375/2022	G C BARIK	GENERAL		Order Dtd. 2022-12-07			(Seat No-6)
18	122797/2022	30.12.2022	BLAPL-10905/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-21			(Seat No-6)
19	122798/2022	30.12.2022	WP (C) - 12358/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-21		WRIT BRANCH-6	(Seat No-26)
20	122799/2022	30.12.2022	WP (C) - 21242/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-21			(Seat No-26)
21	122800/2022	30.12.2022	WP (C) - 28938/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-21			(Seat No-26)
22	122801/2022	30.12.2022	WP (C) - 264/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd.			(Seat No-26)

							2022-12-21			
23	122802/2022	30.12.2022	WP (C) - 10268/2021	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-21			(Seat No-26)
24	122803/2022	30.12.2022	WP (C) - 8742/2017	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-07-29	ORDER DTD 21.03.18, 30.04.18, 26.06.22 & 29.07.22		(Seat No-26)
25	122804/2022	30.12.2022	WP (C) - 17585/2021	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-20			(Seat No-26)
26	122805/2022	30.12.2022	WP (C) - 15526/2010	T BAG	GENERAL		Order Dtd. 2022-12-20			(Seat No-26)
27	122806/2022	30.12.2022	CRLMC-3602/2022	G. S. MUDULI	C.O.	COURT NO. 12	Order Dtd. 2022-12-20			(Seat No-26)
28	122807/2022	30.12.2022	WP (C) - 17536/2010	R. K. SAHU	C.O.	COURT NO. 12	Order Dtd. 2022-12-21			(Seat No-26)
29	122808/2022	30.12.2022	WP (C) - 35481/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23		WRIT BRANCH-2	(Seat No-34)
30	122809/2022	30.12.2022	WP (C) - 35175/2022	KUNJA SUNDAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-22			(Seat No-34)
31	122810/2022	30.12.2022	WP (C) - 35479/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23		WRIT BRANCH-2	(Seat No-34)
32	122811/2022	30.12.2022	WP (C) - 35439/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23		WRIT BRANCH-2	(Seat No-34)

33	122812/2022	30.12.2022	WP (C) - 35417/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23		WRIT BRANCH-2	(Seat No-34)
34	122813/2022	30.12.2022	WP (C) - 33122/2022	PRAMODA KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-08			(Seat No-34)
35	122814/2022	30.12.2022	WP (C) - 35448/2022	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-22		WRIT BRANCH-2	(Seat No-34)
36	122815/2022	30.12.2022	WP (C) - 32205/2021	P. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-22		WRIT BRANCH-2	(Seat No-7)
37	122816/2022	30.12.2022	WP (C) - 34920/2022	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-22		WRIT BRANCH-5	(Seat No-22)
38	122817/2022	30.12.2022	WP (C) - 18022/2016	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-23			(Seat No-22)
39	122818/2022	30.12.2022	WP (C) - 18022/2016	M. K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-23			(Seat No-22)
40	122819/2022	30.12.2022	WP (C) - 35473/2022	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Seat No-22)
41	122820/2022	30.12.2022	WP (C) - 8131/2021	L.N.RAYAT SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-12-15			(Seat No-22)
42	122821/2022	30.12.2022	WP (C) - 34523/2022	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-22			(Seat No-22)
43	122822/2022	30.12.2022	WP (C) - 33309/2022	SARAT KUMAR MOHANTY	C.O.	COURT NO.	Order Dtd.			(Seat No-22)

						2 OLD	2022- 12-22			
44	122823/20 22	30.12.202 2	OJC- 9290/199 6	A K BASTIA	GENER AL		Order Dtd. 2007- 08-02		WRIT BRANCH-6	(Seat No-24)
45	122824/20 22	30.12.202 2	WP(C) - 13897/20 17	S K RATH	GENER AL		Order Dtd. 2022- 11-29			(Seat No-24)